

No. 24039/37/2021--IPR (N&C)
Government of India
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
IPR (Negotiations & Cooperation) Section

Udyog Bhawan, New Delhi.

Dated 27.10.2021

To

The Pay & Accounts Officer,
Department of Industrial Policy and Promotion
Ministry of Commerce and Industry
Udyog Bhawan, New Delhi

Subject: Deputation of officers for participating in Course on "FOSTERING INNOVATION AND COMMERCIALISATION OF IPR" under the DFC Scholarship Programme from 8th to 26th November, 2021 in Copenhagen, Denmark-reg.

Sir,

I am directed to convey the approval of competent authority for the deputation of the following officers for participating in Course on "FOSTERING INNOVATION AND COMMERCIALISATION OF IPR" under the DFC Scholarship Programme from 8th to 26th November, 2021 in Copenhagen, Denmark.

From DPIIT

Sr. No.	Name	Designation
1	Mr. Karan Thapar	Deputy Secretary, DPIIT
2	Mr. Abhinandan	Section Officer, DPIIT
3	Mr. Anshul Nigam	Assistant Section Officer, DPIIT
4	Mr. Rahul Saini	Assistant Section Officer, DPIIT

From Office of Controller General of Patents and Designs (O/o CGPDTM)

Sr. No.	Name	Designation
1	Dr. Amarendra Samal	Dy. Controller of Patents & Designs
2	Mr. Sameer K. Swarup	Dy. Controller of Patents & Designs
3	Mr. Ajith Maniyan	Dy. Controller of Patents & Designs
4	Dr. Sharana Gouda	Asst. Controller of Patents & Designs
5	Mr. Santosh K. Gupta	Asst. Controller of Patents & Designs
6.	Ms. Himanshi Kharb	Asst. Controller of Patents & Designs

2. The terms and conditions of the deputation will be as under:-

a) **Period of deputation:** The period of deputation of the above mentioned officials will be from 8th to 26th November, 2021 (19 days) excluding journey time and enforced halts, if any.

- b) **Pay:** During the period of deputation the officials will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is debitable at present. The pay and allowances will be drawn only in Indian currency. The officials will not be allowed to draw any part of the salary in foreign exchange and shall not be eligible to draw any foreign deputation allowance.
- c) **Medical Assistance:** The officials will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs/Ministry of Finance, as amended from time to time.
- d) **Passage, etc.:** The entire expenditure on air travel, hotel accommodation, tuition fee and other daily allowance etc. of the officials will be borne by Danida Fellowship Centre (DFC).
- e) No expenditure will be borne by the office of Controller General of Patents Designs and Trademarks (CGPDTM), Department for Promotion of Industry and Internal Trade, Government of India.
- f) The officials will submit the tour report to their office, Department for Promotion of Industry and Internal Trade and Ministry of External Affairs.
3. This has the concurrence of IF Wing of this Department vide Dy. No. dated 27.10.2021.

Yours faithfully,



(Deepak Kumar)
Assistant Director

Copy to:

1. Embassy of India, Vangehusvej 15 2100 Copenhagen, Denmark.
2. Ministry of External Affairs, Central Europe Division, New Delhi.
3. Controller General of Patents, Designs and Trademarks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill, Mumbai- 400037.
4. PPS to SIIT/PPS to JS (SS)/PS/PA to DS (KT) & Individual concerned.
5. Fin. II Section, DPIIT with the request to kindly make arrangement for uploading in FVMS alongwith outcome of the tour.
6. Protocol/E-III/E-II/E-I Section(s)/Guard File.